

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.09.2020 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 20 of 2020 in Comp. App (AT) (Ins) No. 1245 - 1247 of 2019	State Bank of India Vs. Subodh Kumar Agrawalla & Ors	R.P. Kapur	
2.	Contempt Case (AT) No. 25 of 2020 in Comp. App (AT) (Ins) No. 279 of 2020	Madhu Khandelwal & Anr. Vs. Sartaj Ali & Ors.	Abhinav Choudhary	
3.	Contempt Case (AT) No. 27 of 2020 in Comp. App (AT) No. 44 of 2018	Suman Dhir & Anr. Vs. Gyan Ganga Educational Institute Pvt. Ltd. & Ors.	Manoj Kr.	

For Hearing

4.	Comp. App. (AT) No. 182 of 2019 Part Heard	Thangam Metal Cans Pvt. Ltd. & Anr. Vs. R. Srinivasan & Ors. With	Shantanu Singh	Ravi Raghunath (R1), Ganesan (R2)
5.	Comp. App. (AT) No. 220 of 2019 Part Heard	Balaji Inimai. Vs. R. Srinivasan & 12 Ors.	Bhargav R. Thali	Ravi Raghunath- R1&2

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**